

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(S)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/55/2016
NAME OF THE PETITIONER(S)	:	V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S)	:	Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION	:	397,398, 402 and 403

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. Theniyambak Kannan * Paritra Venkateswaran	Counsel for the Petitioner	PSE
2. B. Dhanraj	u 1	B. Dhanraj
3. LSHWAR SADA PATHY	PCS for R, t R5 ORDER	SEM

Counsel for the Applicant present. Counsel for the Petitioner present. Counsel for R1 to R5 present. Counsel for the Applicant has submitted his arguments. Counsel for the Petitioner submitted that time be given for final submission. At request, time is enlarged. Put up on 13.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)